GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 3933 TO BE ANSWERED ON 18.03.2020

TARGET OF COAL INDIA LIMITED

3933. DR. SUBHAS SARKAR:

Will the Minister of COAL be pleased to state :

(a) whether Coal India Limited (CIL) has been chasing a target in the last two years and the current year as stipulated in MoU and if so, the details thereof;

- (b) whether CIL is facing problem in some of its subsidiary companies; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a to c): Yes, Sir. Coal India Limited (CIL) has been chasing the targets in the last two years and the current year as stipulated in Memorandum of Understanding (MoU). Various physical and financial targets are fixed, in consultation with the Department of Public Enterprises, on yearly basis by signing MoU with CIL.

Targets of MoU with CIL are fixed on the basis of performance of CIL & its subsidiaries. The shortfall in some of the parameters of the targets of CIL & its subsidiaries are primarily attributable to the following:

- Land acquisition problems.
- Delays in physical possession of land.
- Resettlement & Rehabilitation issues.
- Encroachment issues.
- Delays in Forestry and Environmental Clearances.
- Evacuation & logistics constraints.
- Law & Order problems.

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